

ITEM NO.501

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.1099/2019

IN RE: ARTICLE 370 OF THE CONSTITUTION

(With IA No.138432/2023 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 147636/2023 - CLARIFICATION/DIRECTION, IA No.147639/2023 - CLARIFICATION/DIRECTION, IA No.129177/2019 - EX-PARTE STAY, IA No.146764/2023 - INTERLOCUTARY APPLICATION, IA No.139294/2023 - INTERLOCUTARY APPLICATION, IA No.10999/2020 - INTERVENTION APPLICATION, IA No.144248/2023 - INTERVENTION APPLICATION, IA No.9573/2020 - INTERVENTION APPLICATION, IA No.144241/2023 - INTERVENTION APPLICATION, IA No.142552/2023 - INTERVENTION APPLICATION, IA No.174525/2019 - INTERVENTION APPLICATION, IA No.164438/2019 - INTERVENTION APPLICATION, IA No.136349/2019 - INTERVENTION/IMPLEADMENT, IA No.154272/2022 - INTERVENTION/IMPLEADMENT, IA No.189526/2019 - INTERVENTION/IMPLEADMENT, IA No.142335/2023 - INTERVENTION/IMPLEADMENT, IA No.129178/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES, IA No.166037/2019 - STAY APPLICATION and IA No.146832/2023 - WITHDRAWAL OF CASE/APPLICATION)

WITH W.P.(C) No.871/2015 (PIL-W)

(With IA No.34489/2019 - INTERVENTION/IMPLEADMENT, IA No.38200/2019 - INTERVENTION/IMPLEADMENT and IA No.1/2015 - PERMISSION TO FILE SYNOPSIS AND LIST OF DATES)

W.P.(C) No.722/2014 (PIL-W)

(With IA No.79897/2017 - INTERVENTION APPLICATION, IA No.79570/2017 - INTERVENTION APPLICATION, IA No.120574/2018 - INTERVENTION APPLICATION, IA No.106447/2018 - INTERVENTION APPLICATION, IA No. 120250/2018 - INTERVENTION APPLICATION, IA No.108743/2018 - INTERVENTION APPLICATION, IA No.95744/2017 - INTERVENTION APPLICATION, IA No.108652/2018 - INTERVENTION APPLICATION, IA No. 108287/2018 - INTERVENTION/IMPLEADMENT, IA No.121124/2018 - INTERVENTION/IMPLEADMENT, IA No.106824/2018 - INTERVENTION/IMPLEADMENT, IA No.103006/2018 - INTERVENTION/IMPLEADMENT, IA

No.120075/2018 - INTERVENTION/IMPLEADMENT, IA No.110782/2017 - INTERVENTION/IMPLEADMENT, IA No.114320/2018 - INTERVENTION/IMPLEADMENT, IA No.55540/2019 - INTERVENTION/IMPLEADMENT, IA No.52137/2019 - INTERVENTION/IMPLEADMENT, IA No.81485/2017 - INTERVENTION/IMPLEADMENT, IA No.108303/2018 - INTERVENTION/IMPLEADMENT, IA No.121757/2018 - INTERVENTION/IMPLEADMENT, IA No.55541/2019 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

S.L.P.(C) No.19618/2017 (XIV)

(With IA No.182696/2018 - INTERVENTION APPLICATION)

W.P.(C) No.1013/2019 (PIL-W)

(With IA No.145853/2019 - CLARIFICATION/DIRECTION, IA No.118588/2019 - EX-PARTE STAY, IA No.155795/2019 - INTERVENTION APPLICATION, IA No.154967/2019 - INTERVENTION APPLICATION, IA No.143833/2019 - INTERVENTION APPLICATION, IA No.180145/2019 - INTERVENTION APPLICATION, IA No.142338/2019 - INTERVENTION APPLICATION, IA No.164975/2019 - INTERVENTION APPLICATION, IA No.164876/2019 - INTERVENTION APPLICATION, IA No.169328/2019 - INTERVENTION/IMPLEADMENT, IA No.136293/2019 - INTERVENTION/IMPLEADMENT, IA No.118589/2019 - PERMISSION TO APPEAR AND ARGUE IN PERSON and IA No.142343/2019 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

W.P.(C) No.1082/2019 (X)

(With IA No.171000/2019 - INTERVENTION/IMPLEADMENT and IA No.136299/2019 - INTERVENTION/IMPLEADMENT)

W.P.(C) No.1068/2019 (PIL-W)

(With IA No.136304/2019 - INTERVENTION/IMPLEADMENT and IA No.125260/2019 - STAY APPLICATION)

W.P.(C) No.1037/2019 (X)

(With IA No.96178/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No.95994/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No.96173/2021 - INTERVENTION APPLICATION, IA No.9596/2020 - INTERVENTION APPLICATION, IA No.171722/2019 - INTERVENTION APPLICATION, IA No.171690/2019 - INTERVENTION APPLICATION, IA No.153133/2019 - INTERVENTION/IMPLEADMENT, IA No.136356/2019 - INTERVENTION/IMPLEADMENT and IA No.95993/2021 - INTERVENTION/IMPLEADMENT)

W.P.(C) No.1062/2019 (PIL-W)

(With IA No.124539/2019 - EX-PARTE STAY, IA No.136347/2019 - INTERVENTION/IMPLEADMENT and IA No.124540/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)

W.P.(C) No.1070/2019 (PIL-W)

(With IA No.171772/2019 - APPLICATION FOR PERMISSION, IA No.83434/2020 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 14005/2022 - CLARIFICATION/DIRECTION, IA No.34434/2022 - EARLY HEARING APPLICATION, IA No.125529/2019 - GRANT OF INTERIM RELIEF, IA No.136314/2019 - INTERVENTION/IMPLEADMENT, IA No. 84479/2022 - INTERVENTION/IMPLEADMENT, IA No.153121/2019 - INTERVENTION/IMPLEADMENT, IA No.171350/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No.1104/2019 (X)

(With IA No.37063/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 136313/2019 - INTERVENTION/IMPLEADMENT, IA No.165583/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No.1165/2019 (PIL-W)

(With IA No.116395/2020 - EARLY HEARING APPLICATION, IA No.140590/2019 - EX-PARTE STAY, IA No.116397/2020 - EXEMPTION FROM FILING AFFIDAVIT and IA No.140592/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)

W.P.(C) No.1210/2019 (PIL-W)

(With IA No.125359/2020 - CLARIFICATION/DIRECTION and IA No. 107217/2021 - EARLY HEARING APPLICATION)

W.P.(C) No.1222/2019 (X)

W.P.(C) No.396/2017 (X)

(With IA No.118468/2018 - INTERVENTION APPLICATION and IA No.43725/2017 - PERMISSION TO FILE LENGTHY LIST OF DATES)

W.P.(C) No.756/2017 (PIL-W)

W.P.(C) No.398/2018 (X)

(With IA No.71210/2018 - GRANT OF INTERIM RELIEF and IA No. 49481/2018 - PERMISSION TO FILE SYNOPSIS AND LIST OF DATES)

W.P.(C) No.924/2018 (PIL-W)

(With IA No.109719/2018 - PERMISSION TO FILE LENGTHY LIST OF DATES)

W.P.(C) No.1092/2018 (X)

W.P.(C) No.1162/2018 (PIL-W)

W.P.(C) No.1048/2019 (PIL-W)

(With IA No.188819/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 112494/2020 - EARLY HEARING APPLICATION, IA No.136357/2019 - INTERVENTION/IMPLEADMENT, IA No.122866/2019 - PERMISSION TO APPEAR AND ARGUE IN PERSON, IA No.188822/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.188813/2022 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

W.P.(C) No.1268/2019 (PIL-W)

W.P.(C) No.1368/2019 (PIL-W)

Date : 28-08-2023 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
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WPC 1013/2019

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WPC 1082/2019

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WPC 1068/2019

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WPC 1037/2019 &  
WPC 1104/2019

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WPC 1368/2019

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Mr. Harshit Anand, Adv.  
Mr. Aman Naqvi, Adv.  
Mr. Prasana S, Adv.  
Ms. Hrishika Jain, Adv.  
Ms. Natasha Maheshwari, Adv.  
Ms. Mreganka Kukreja, Adv.

**UPON hearing the counsel the Court made the following  
O R D E R**

- 1 Arguments heard in part.
- 2 Put up for further hearing tomorrow (29 August 2023) as a part heard matter.

**(CHETAN KUMAR)  
A.R. -cum-P.S.**

**(SAROJ KUMARI GAUR)  
Assistant Registrar**